

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. -C.P.(IB)-63(MB)/2020-

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.08.2021**

NAME OF THE PARTIES: PEC Limited

V/s

Phulchand Exports Pvt Ltd-

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Premlal Krishnan, counsel appearing for the petitioner and Mr. Shyam Kapadia, counsel appearing for the respondent are present through virtual hearing.

Heard the arguments on both sides and order is reserved.

Both parties are directed to file their written submissions within 48 hours.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)